

G-8 assistance for agriculture

†3114. SHRI SHIVANAND TIWARI:
SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the group of 8 large countries of the world has decided 20 billion dollars for agriculture related assistance to poor countries of the world;

(b) if so, the facts in this regard;

(c) whether those poor countries of the world have been identified whom this assistance is to be provided; and

(d) if so, the names of those countries and the form in which this assistance will be provided?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS):

(a) and (b) The countries represented at G-8 Outreach Session on Food Security in L'Aquila, Italy on 10th July, 2009 made commitments towards a goal of mobilizing US \$ 20 billion over three years through coordinated, comprehensive strategy focused on sustainable agricultural development while keeping a strong commitment to ensure adequate emergency food aid assistance.

(c) and (d) Specific countries have not been identified to whom this assistance is to be provided. The participating countries have committed to provide resources – whether financial, in kind or technical assistance-in support of Comprehensive Africa Agriculture Development Programme and other similar regional and national plans in Africa, Latin America, the Caribbean and Asia.

Trans fat levels in vanaspati brands available in the country

3115. SHRI RAJEEV SHUKLA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether as per a recent study by the Centre for Science and Environment, almost all vanaspati brands available in the country have 5 to 12 times higher trans fat levels than the world standard set in Denmark which is only 2 per cent;

(b) if so, whether total fatty acid profile comprising 37 components and trans fats was analysed;

(c) if so, whether fat levels found to be 5 or 12 times higher than world standards of 2 per cent; and

(d) if so, the concrete measures Government propose to take to meet the situation and the other main points suggested by the study?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) According to a study report published by Centre for Science and Environment, in January,

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2009, the trans fats in vanaspati, (based on analysis of 7 samples), were reported in the range of 9.4-23.7%. The study shows analysis of total fatty acids comprising 37 components and trans fats. The Prevention of Food Adulteration Rules, 1955, however, does not prescribe any limit of Trans Fatty Acid in edible oils and fats. Presently no world standard has been prescribed by the Codex Alimentarius Commission, the international standards setting body.

(d) The Ministry of Health and Family Welfare *vide* its notification GSR 664(E) dated 19.09.2008 (effective 19.03.2009) has made it compulsory:—

- to declare that the products containing Hydrogenated vegetable fat or bakery shortening shall declare on the label that it contains trans fatty acid.
- That in case it is claimed on the label of the product that it is free from Trans Fatty Acids then the amount of Trans Fatty Acids shall not be more than 0.2g per serving.

Lax service delivery of Government hospitals

†3116. SHRI BHAGWATI SINGH:
SHRI JANESHWAR MISHRA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that health services in the Government hospitals are very lax due to which patients have to move towards private hospitals;

(b) if so, whether it is also a fact that life saving machines of Government hospitals does not remain in working conditions;

(c) if so, whether Government is making any concrete plan to save the lives of patients in Government hospitals; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) In so far as Central Government Hospitals located in Delhi namely Safdarjung Hospital, Dr. Ram Manohar Lohia Hospital and Lady Hardinge Medical College and Associated Hospitals are concerned, there is no laxity in providing health care services to the patients. In these hospitals, life saving machines are mostly in working condition. All the costly and life-saving equipments are either under guarantee/warranty period or covered under Annual Maintenance Contract (AMC). Timely measures and steps are taken to repair the equipment which is reported non-functional.

CGHS in Maharashtra

3117. SHRI Y.P. TRIVEDI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of the implementation of Central Government Health Scheme (CGHS) in Maharashtra, during the last three years; and

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